

DIVISION BENCH

ITEM NO.105

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ

IA No. 37/2022  
IN CP No. (IB) 384/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th FEBRUARY, 2022,  
2:30 PM

NAME OF THE COMPANY	DR. AJAY KUMAR GUPTA V/S M/S ANAND NIROG DHAM HOSPITAL PVT LTD
UNDER SECTION	9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

Sh. Sanchit Garg, Advs.  
Sh. Rohan Gupta, Adv.

: *For the operational creditor*  
: *For the corporate debtor*

**ORDER**

**CP No. (IB) 384/ALD/2019**

Ld. Counsel on both sides present.

They report a happy settlement out of the Court.

Recording these submissions **CP No. (IB) 384/ALD/2019** is dismissed as withdrawn.

**IA No. 37/2022** shall also stand disposed of.

—Sd—

**Virendra Kumar Gupta**  
**Member (Technical)**

—Sd—

**Rajasekhar V.K.**  
**Member (Judicial)**